

ORDERS READY FOR PRONOUNCEMENT ON 20.05.2025

Before Shri Pradip Kumar Choubey, Judicial Member and
Shri Sanjay Awasthi, Accountant Member

Sl No.	Description	Assesse's Name	Dt. of Hearing	Bench	Author
1	ITA No. 317/Pat/2024	Adi Chitragupta Finance Limited	15.05.2025	Patna	AM

Alindra Kumar
Sr.Private Secretary

Dated: 20.05.2025

**INCOME TAX APPELLATE TRIBUNAL
KOLKATA BENCH: KOLKATA**

(List of Orders pronounced on 20.05.2025)

[Before Sh. Sonjoy Sarma, JM & Sh. Rakesh Mishra, AM]

1-2	ITA	867, 868-KOL-2018 ASS(PA)	Indian Coal Agency	19/02	20/05	C	SS-RM
3	ITA	1258-KOL-2018 REV(D)	Indian Coal Agency	19/02	20/05	C	SS-RM


(Bidhan Ch. Gayen)
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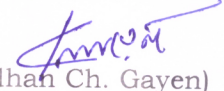
Dated: 20.05.2025

**INCOME TAX APPELLATE TRIBUNAL
KOLKATA BENCH: KOLKATA**

(List of Orders pronounced on 20.05.2025)

[Before Sh. George Mathan, JM & Sh. Rakesh Mishra, AM]

1	ITA	636-KOL-2022 ASS(PA)	Murarilal Murarka	26/02	20/05	C	GM-RM
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(Bidhan Ch. Gayen)
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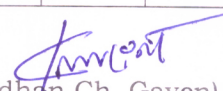
Dated: 20.05.2025

**INCOME TAX APPELLATE TRIBUNAL
KOLKATA BENCH: KOLKATA**

(List of Orders pronounced on 20.05.2025)

[Before Sh. George Mathan, JM & Sh. Rakesh Mishra, AM]

1	ITA	717-PAT-2024 ASS(PA)	Mahendra Prasad	08/04	20/05	PAT	GM-RM
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(Bidhan Ch. Gayen)
PRIVATE SECRETARY